



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 01.07.2025 & 02.07.2025 respectively, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	01.07.2025	15.07.2025
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	01.07.2025	15.07.2025
3.	Comp. App. (AT) (Ins) No. 537 of 2023 Part Heard	Jagson Colorchem Ltd. Vs. Jayapushpam Investments and Trading Pvt. Ltd.	02.07.2025	25.07.2025

4.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024 Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	02.07.2025	07.07.2025
5.	Comp. App. (AT) (Ins) No. 2026 of 2024 & I.A. No. 8440 of 2024 Part Heard	Sudha Apparels Ltd. Vs. Ravi Sethia	02.07.2025	09.07.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar